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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(CRL) 2294/2017 & CrI. M.A. 12975/2017, 12977/2017 13878-79/2017

MCDONALDS INDIA LTD ..... Petitioner  
Through: Mr.Abhinav Sekhri, Advocate.

versus

STATE OF NCT OF DELHI & ANR ..... Respondents  
Through: Respondent No.2 in person.

**CORAM:**  
**HON'BLE MR. JUSTICE SANJEEV SACHDEVA**

**ORDER**  
% **12.02.2020**

Request for an adjournment is made on behalf of the petitioner on the ground that the counsel is not available.

At request, renotify on 13.05.2020.

Interim order to continue.

**SANJEEV SACHDEVA, J**

**FEBRUARY 12, 2020**

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